

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ): (a) and (b) As on 1.11-1986, there were 11 vacancies of Judges in the Supreme Court and 70 vacancies of Judges in the High Courts.

The matter of filling up the vacancies of Judges in the Supreme Court and the High Courts is engaging the attention of the Government in consultation with the concerned constitutional authorities. It is not possible to indicate the time by which all the vacancies will be filled up.

21 fresh appointments of Additional Judges/Judges of the High Courts have been approved by the President and will be notified shortly.

#### **Bigger Maruti Models**

622. SHRI R. SAMBASIVA RAO:  
SHRIMATI RENUKA CHOW-  
DHURY:

SHRI J. P. GOYAL:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that bigger Maruti models of 1000 cc or above are on the cards after the success of Maruti 800 cc car and if so, what are the details of the project;

(b) whether it is a fact that the new models will involve continued heavy imports for which heavy loans have been obtained from Japan recently; and

(c) whether a licence for the purpose has been granted to M/s. Maruti Udyog Ltd; if so, what is the estimated cost of the expansion project?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. TEWARY): (a) to (c) A proposal in this regard has been received from Maruti Udyog Ltd. It envisages production of a 'three-box' car with two option of engine, viz. 1000 cc and 1300 cc in addition to the exist-

ing 800 cc car. The matter is under consideration of the Government.

#### **Manufacture of portable rice mills with Japanese collaboration**

623. SHRI B. SATYANARAYAN REDDY. Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal under consideration of Government for the manufacture of portable rice mills in collaboration with Japan;

(b) if so, what are the details thereof; and

(c) whether loans will be available to the farmers from the National Bank for Agricultural and Rural Development and cooperative institution for setting up such rice mills?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b) Two applications, one from M/s. Oswal Agro Mills Ltd., New Delhi and another from M/s. Bindal Agro Chem. Ltd., Ludhiana, have been received for the import of Designs and Drawings from M/s. AS-AF Corpn. Ltd., Japan, for the manufacture of Portable Rice Milling Machines. The first application from M/s. Oswal Agro Mills Ltd., New Delhi has already been rejected. The second application is still under consideration.

(c) A number of Government Financial Institutions are providing loans for setting up of industrial units which include rice mills.

#### **Survey on sick small scale units**

624. SHRI KALPNATH RAI. Will the Minister of INDUSTRY be pleased to state:

(a) whether any survey has recently been made on the small scale units which have fallen sick;